

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).27701/2025

[Arising out of impugned final judgment and order dated 10-04-2025 in SA No.1120/2024 passed by the High Court of Judicature at Allahabad]

STATE OF UTTAR PRADESH & ORS.

PETITIONER(S)

VERSUS

BHAIRAV NATH SINGH & ORS.

RESPONDENT(S)

IA No. 236315/2025 - CONDONATION OF DELAY IN FILING

IA No. 236319/2025 - EXEMPTION FROM FILING O.T.

Date : 19-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Namit Saxena, AOR

Mr. Abhinav S Agarwal, Adv.

Mr. Awnish Maithani, Adv.

For Respondent(s) :

Mr. Ujjawal Satsangi, Adv.

Mr. Karan Verma, AOR

Upon hearing the counsel the Court made the following

O R D E R

1. Respondents have filed their counter affidavit. Rejoinder affidavit thereto, if any, be filed before the next date of listing.
2. List on 12.02.2026.
3. We make it clear that no further opportunity will be granted for this purpose.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)